

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5615
ANSWERED ON:29.04.2010
GROWTH IN AVIATION SECTOR
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether as per a report of Centre for Asia Pacific Aviation (CAPA) in association with SITA, the Indian aviation sector by 2020 will be carrying some 260 million passengers around the world every year;
- (b) if so, whether the Government has prepared any roadmap or propose to prepare any action plan in this regard to sustain such a growth;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) and (c):- As per CAPA-SITA White Paper on Information Technology in Indian aviation, it has been estimated that by 2020, domestic traffic will reach 160-180 million passengers per annum and international traffic will exceed 80 million. To sustain such growth, the Govt. is taking following initiatives:

(i) The infrastructure at the airports and Air Traffic Control and Navigation is being constantly upgraded to meet the future demand of the airlines.

(ii) to create a world class airport infrastructure upgradation/modernization of a number of metro and non-metro airports have been undertaken by Airports Authority of India (AAI) as well as through Joint Venture Companies.

(iii) AAI has undertaken upgradation & modernization of 35 non-metro airports in the country in a time bound manner. In addition, 13 more airports have also been taken up for upgradation.

(iv) AAI has also undertaken the modernization and expansion of the international airports at Chennai at a cost of Rs. 1808 crores and at Kolkata at a cost of Rs. 1942.51 crores.

(v) DGCA from time to time reviews and amends its regulations as per international standards and aviation requirements of the country.

(vi) DGCA itself has been strengthened to meet international safety obligations.

(vii) City side development of specific airports has been undertaken under Public Private Participation model.

(viii) A new policy for green field airports which envisages that the Greenfield airports to be set up by AAI would be preferably constructed through public private partnership (PPP) and such airports would be financed substantially through PPP concessions.

(ix) An Independent regulatory Authority, namely, AERA has been established 12.5.2009 with the prime objective to create a level playing field and healthy competition amongst all major airports (Government-owned, PPP-based, private), regulation of tariffs of aeronautical services, protection of reasonable interest of users, operation of efficient, economic and viable airports.

(d):- Does not arise.